

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23487/2019

(Arising out of impugned judgment and order dated 03-09-2019 in CONT No. 2945/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ALOK KUMAR & ORS.

Petitioner(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

WITH

SLP(C) No. 23504-23515/2019 (XI) (MENTIONED ITEM)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 140556/2019
FOR EXEMPTION FROM FILING O.T. ON IA 140557/2019
FOR APPLICATION FOR ABATEMENT ON IA 111832/2022
FOR APPLICATION FOR ABATEMENT ON IA 111834/2022
FOR APPLICATION FOR SUBSTITUTION ON IA 3975/2023
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 3976/2023
FOR EXEMPTION FROM FILING O.T. ON IA 3978/2023)

Date : 20-09-2023 These petitions were mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Satish Pandey, AOR

For Respondent(s) Mr. Anurag Kishore, AOR
Mr. Sudhansu Palo, AOR
Mr. Vinod Sharma, AOR

Ms. Pallavi Pratap, AOR
Ms. Prachi Pratap, Adv.
Mr. Prashant Pratap, Adv.
Ms. Kinjal Aggarwal, Adv.
Mr. Devesh Mohan, Adv.
Ms. Muskan Jain, Adv.

UPON being mentioned the Court made the following

O R D E R

On being mentioned by the respondents, list on 06.11.2023.